

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE, KOLKATA BENCH  
O.A NO.11 OF 2025/EZ**

**IN THE MATTER OF:**

**ARUN KUMAR JENA & OTHERS.**

... APPLICANT

-VERSUS-

**STATE OF ODISHA & OTHERS**

... RESPONDENTS

**INDEX**

Sl. No.	Description of documents	Pages
1.	<b>Compliance Affidavit filed by Deputy Director of Mines, Jajpur.</b>	1-4
2.	<b>Annexure-E/15</b> Copy of the Assessment Report.	5-13
3.	<b>Annexure-F/15</b> Copy of the Assessment Report.	14-22
4.	<b>Annexure-G/15</b> Copy of the Letter No.2787, dated 07.05.2025.	-23-

CUTTACK

DATE: 09.07.2025



(DEBASISH TRIPATHY)  
ADDL. GOVT. ADVOCATE

E. NO.0-1254/07

M. NO. 9437440156

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE, KOLKATA BENCH  
O.A NO.11 OF 2025/EZ

IN THE MATTER OF:

ARUN KUMAR JENA & OTHERS.

... APPLICANT

-VERSUS-

STATE OF ODISHA & OTHERS

... RESPONDENTS

**COMPLIANCE AFFIDAVIT FILED BY  
DEPUTY DIRECTOR OF MINES, JAJPUR**

I, Jayaprakash Nayak, aged about 35 years, Son of Subash Chandra Nayak, at present working as Deputy Director of Mines (I/C), Jajpur Circle (Minor Minerals), Jajpur in the Office of the Deputy Director of Mines, Jajpur Circle, Jajpur, do hereby solemnly affirm and state as follows:-

1. That, I am the Opp.Party No.15 in the aforesaid Original Application. I have gone through the Original Application and have understood the same. I am otherwise acquainted with the facts and records of the case.

2. That, the petitioner has filed the aforesaid Original Application alleging illegal operation of 2 stone quarries in Bajabati (Cluster Sl No.3A) located in Village Bajabati, Tahasil-Dharmasala, Jajpur by Agrawal Infrabuild Private

*DN*

*Jayaprakash Nayak*  
DEPUTY DIRECTOR OF MINES(IIC)  
JAJPUR CIRCLE, JAJPUR

*Pradipta*

**PRADIPTA KUMAR MOHANTY**  
Notary, Cuttack Town  
Regd.No-ON-04/1995

- 2 -

Limited in violation of Environmental Clearance (E.C), Consent to Operate (C.T.O) & Mining Plan.

3. That, it is humbly submitted that, the deponent was filed Counter Affidavit before the Hon'ble Tribunal on the said O.A on dated 05.04.2025 and intend to submit additional information w.r.t Paragraph No.5 & Paragraph No.6 of the Original Application through this Affidavit.

4. That, it is further humbly submitted that, Paragraph No.5 & Paragraph No.6-Regarding *Extraction beyond 6 meters and maintaining Safety Zone*: To ascertain whether extraction has been done beyond 6 meter and not maintaining Safety Zone, M/s. TKS Consultancy was requested by the Mining Officer, Jajpur to conduct assessment by advance technology like drone, DGPS in respect of Bajabati BSQ No.3 & Bajabati BSQ No.5 vide Letter No.549, Dated 27.01.2025, Letter No.811, dated 10.02.2025 & No.1833 dated 27.03.2025 (**Annexure-D/15 Series of the previous Counter Affidavit**) and submit its report. The Agency has submitted its report based on the survey conducted on 22.02.2025 and analysis of the report reveals as follows:

**Bajabati BSQ No.3**

The Assessment Report submitted by the agency reveals that the excavation has exceeded the admissible depth of 6 meters and excavation has been carried out in the "Mining Restricted Area" as mentioned in the

Jayaprakash Nayak  
DEPUTY DIRECTOR OF MINES (JG)  
JAJPUR CIRCLE, JAJPUR

PRADIPTA KUMAR MOHANTY  
Notary, Cuttack TOWN  
Regd.No-ON-04/1995

- 3 -

mining plan with respect to Bajabati Black Stone **Quarry No.3**. Copy of the Assessment Report is enclosed herewith as Annexure-E/15.

**Bajabati BSQ No.5**

The Assessment Report submitted by the agency reveals that excavation has not exceeded the admissible depth of 6 meters however, excavation has been carried out in the "Mining Restricted Area" as mentioned in the mining plan with respect to Bajabati Black Stone **Quarry No.5**. Copy of the Assessment Report is enclosed herewith as Annexure-F/15.

However, taking into account of sensitiveness of the matter & to avoid any future litigation, The Chief Executive, Odisha Space Application Center (ORSAC) has been requested by the Mining Officer, Jajpur district, O/o the Deputy Director of Mines, Jajpur Circle, Jajpur to check the authenticity of the report submitted by M/s. TKS Consultancy Services vide Letter No.2787, dated 07.05.2025, which is still awaited. The final report shall be submitted before the Hon'ble Tribunal after receipt from the ORSAC. Copy of the Letter No.2787, dated 07.05.2025 is enclosed herewith as Annexure-G/15.

7. That, it is humbly submitted that, the present deponent has outmost regards for any order/direction

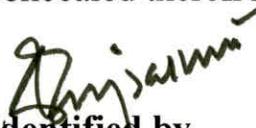
*Pradipta Kumar Mohanty*  
**PRADIPTA KUMAR MOHANTY**  
 Notary, Cuttack Town  
 Regd.No-ON-04/1995

*Jayprakash Nayak*  
**DEPUTY DIRECTOR OF MINES(IIC)**  
**JAJPUR CIRCLE, JAJPUR**

- 4 -

passed by this Hon'ble Tribunal and shall take all effective steps to implement the order.

8. That, the contents of the above paragraphs are true and correct to the best of my knowledge as derived from the official records and that nothing material has been concealed therefrom.

Identified by   
**Sri Debashis Tripathy**  
Addl. Government Advocate  
Advocate



**DEPONENT**

**VERIFICATION**

**DEPUTY DIRECTOR OF MINES(I/C)  
JAJPUR CIRCLE, JAJPUR**

I, Jayaprakash Nayak, aged about 35 years, Son of Subash Chandra Nayak, at present working as Deputy Director of Mines (I/C), Jajpur Circle (Minor Minerals), Jajpur in the Office of the Deputy Director of Mines, Jajpur Circle, Jajpur, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed therefrom.

Verified at Cuttack on this the 9<sup>th</sup> day of July, 2025.



**VERIFICANT**

Solemnly sworn before  
me by.....   
being identified by.....   
at Cuttack Town Dated..... 09/07/2025

**DEPUTY DIRECTOR OF MINES(I/C)  
JAJPUR CIRCLE, JAJPUR**

**P.K. MOHANTY, Notary, Cuttack Town  
Regd. No-ON-04/1995**



5.

**ASSESSMENT REPORT ON DEPTH OF EXCAVATION  
IN BAJABATI BSQ NO.03 (CLUSTER SL. NO.-3A)  
OVER AN AREA OF 6.50 ACRES OR 2.630 HA. IN VILLAGE BAJABATI  
UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

**Work Order NO. 1833/MM, JAJPUR, Dt. 27/03/2025**

(Date Of Drone Survey: 22.02.2025)

(Use of UAV/Drone, DGPS Survey Techniques adopted)

**Prepared By:**



**M/S TKS CONSULTANCY SERVICES**

Plot No-3153/14698, Pandara, Unit - II-38,  
Near Second Wife Kitchen, Rasulgarh,  
Bhubaneswar, Khordha, Odisha-751010  
E-mail: tkscsbbs@gmail.com  
Contact: +91 8249834881

An ISO 9001:2015 Certified Consultancy  
AN ORSAC EMPANELLED AGENCY

**TRUE COPY ATTESTED**

*K. Nayak*  
09.02.25

**DEPUTY DIRECTOR OF MINES (IC)  
JAJPUR CIRCLE, JAJPUR**

**CONTENTS**

SL NO.	DESCRIPTION	PAGE
1.	Introduction	1
2.	Survey Methodology	1
3.	Methodology to Assessment the depth of excavation	1
4.	Observation	1
5.	Conclusion	2

**LIST OF ANNEXURES**

DESCRIPTION	ANNEXTURE NO.
Copy of Letter from Mining Officer, Jajpur to M/s. TKS Consultancy Services for Assessment of depth of excavation	I

**LIST OF PLATES**

DESCRIPTION	PLATE NO.
Copy of Ortho Map of Bajabati BSQ-3. (Dt. 23.08.2024)	I
Copy of Ortho Map of Bajabati BSQ-3. (Dt. 22.02.2025)	II
Copy of Superimposed Ortho Map of Bajabati BSQ-3.	III
Copy of Superimposed of Geological Cross Section Map of Bajabati BSQ-3.	IV

**TRUE COPY ATTESTED**

*[Handwritten Signature]*  
09.03.25

**DEPUTY DIRECTOR OF MINES(IIC)  
JAJPUR CIRCLE, JAJPUR**

- 7 -

**ASSESSMENT REPORT ON DEPTH OF EXCAVATION IN BAJABATI BLACK STONE QUARRY NO. 3 (CLUSTER SL. NO.-3A) IN VILLAGE BAJABATI UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

**REPORT ON DEPTH OF EXCAVATION IN BAJABATI BLACK STONE QUARRY NO. 3 (CLUSTER SL. NO.-3A)**

**1. INTRODUCTION**

Bajabati Black Stone Quarry No.3 (Cluster serial No.3A) over an area of 6.50Ac/ 2.630 Hect. is located in village Bajabati under Dharmasala Tahasil of Jajpur district. The Hon'ble Chairman SEIAA, Odisha wanted to enquire the matter that, the extraction of black stone is admissible up to a depth of 6 meters from the surface with the method of mining as prescribed in the approved mining plan of the concerned stone quarry.

So, the Mining Officer (I/C), Jajpur District issued a letter to TKS Consultancy Services vide his letter No. 1833/MM, Jajpur on dated 27.03.2025 to submit a report whether excavation has been done beyond 6 meters or not with respect to Bajabati Black Stone Quarry No.3 (Cluster serial No.3A). In compliance with this directive, the lease area was surveyed using Drone and DGPS. This report has been prepared by considering the previous Ortho Image (Dated-23.08.2024) & Geological Cross Section of the approved Mining Plan and the recent Drone Survey Ortho Image (Dated-22.02.2025) in respect of Bajabati Black Stone Quarry No.3 (Cluster serial No.3A).

**2. Survey Methodology**

To ensure accuracy and precision, the lease area was surveyed using advanced **Drone technology and DGPS**. The survey involved:

- Capturing high-resolution aerial imagery.
- Generating **orthophoto maps and cross sectional views** to compare the existing excavation with the approved modified mining plan.
- Identifying the depth of excavation by analyzing the **Spot RL (Reduced Levels)** data.

**3. Methodology for Assessment of depth of Excavation.**

For assessment of depth of excavation, the ortho images of dated 23.08.2024 & 22.02.2025 were taken into consideration. In addition to this the geological cross Section as per the approved mining plan (23.08.2024) and geological cross sections of ortho image of dated 22.02.2025 were superimposed by using CAD Software.

**4. Observation**

- The Spot RL data in the Approved Mining Plan Map and the Present Survey Map shows significant variation, confirming that excavation has been carried out.
- Superimposed Geological cross section along A-A' & B-B' shows that the excavation has been done beyond 6m in some places, and it is observed that the excavation has been carried out in the "Mining Restricted Area" as mentioned in the approved mining plan (Ref. Plate No.-IV).

*Handwritten Signature*  
09.07.25

Deputy Director of Mining  
Jajpur Circle, Jajpur

**TRUE COPY ATTESTED**

- 8 -

**ASSESSMENT REPORT ON DEPTH OF EXCAVATION IN BAJABATI BLACK STONE QUARRY NO. 3 (CLUSTER SL. NO.-3A) IN VILLAGE BAJABATI UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

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- The excavated area exceeding 6m depth are showing in the plate No.- III which was interpreted from the superimposed geological cross sections.

**5. Conclusion:**

The survey conducted on dated 22.02.2025 and the analysis reveals that the excavation has exceeded the admissible depth of 6 meters and it is observed that the excavation has been carried out in the "Mining Restricted Area" as mentioned in the approved mining plan (Ref. Plate No.-IV) in respect to Bajabati Black Stone Quarry-3.

  
TKS CONSULTANCY SERVICES

TRUE COPY ATTESTED

  
09.07.25

DEPUTY DIRECTOR OF MINES/HC,  
JAJPUR DISTRICT, JAJPUR



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
 E - mail: [ddmjajpur.mm@gov.in](mailto:ddmjajpur.mm@gov.in)

Letter No. 1833 /MM, Jajpur/ Date 27-03-2025

From

Mining Officer,  
Jajpur District.

To

TKS Consultancy Services,  
Plot No. 4482/12068, Pandra near puri NH  
GGP Colony, Rasulgarh, BBSR - 751025

**Sub: Original Application No.11/2025/EZ filed by Aruna Kumar Jena & Others Vrs State of Odisha before the Hon'ble NGT, EZ, Kolkata.**

Ref: (1) This office Letter No.549, Dt. 27.01.2025.  
(2) This office Letter No.810, Dt.10.02.2025.

Sir,

With reference to the subject and letters cited above, I am to say that, you were requested to submit a report whether excavation has been done beyond a depth of 6 metre or not with a supporting Map w.r.t Bajabati BSQ-3 & Bajabati BSQ-5 and the assessment report at the earliest for necessary compliance before the Hon'ble NGT, which is still awaited. However, the Hon'ble NGT has listed the matter to 07.04.2025.

Hence, you are requested to submit the report by 04.04.2025 for onward submission before the Hon'ble NGT, EZ, Kolkata.

Yours faithfully,

Mining Officer (I/C), Jajpur.

Memo No. 1834, M.M, Jajpur, Date. 27-03-2025

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur.

Memo No. 1835, M.M, Jajpur, Date. 27-03-2025

Copy submitted to the Chief Executive, ORSAC, Odisha, Bhubaneswar for favour of kind information and necessary action.

Mining Officer (I/C), Jajpur.

*Handwritten signature and date: 27.03.25*

**TRUE COPY ATTESTED**  
**DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**

# ORTHO MAP OF APPROVED MINING PLAN WITH SPOT RL AS PER DRONE SURVEY

## BAIABATI BSQ NO.03 (CLUSTER SL NO.3A)

Over an area of 6.50Ac/ 2.630 Ha in Village Bajabati  
Tahasil Dharmasala of Jajpur District, Odisha.

DATE OF DRONE SURVEY-23.08.2024

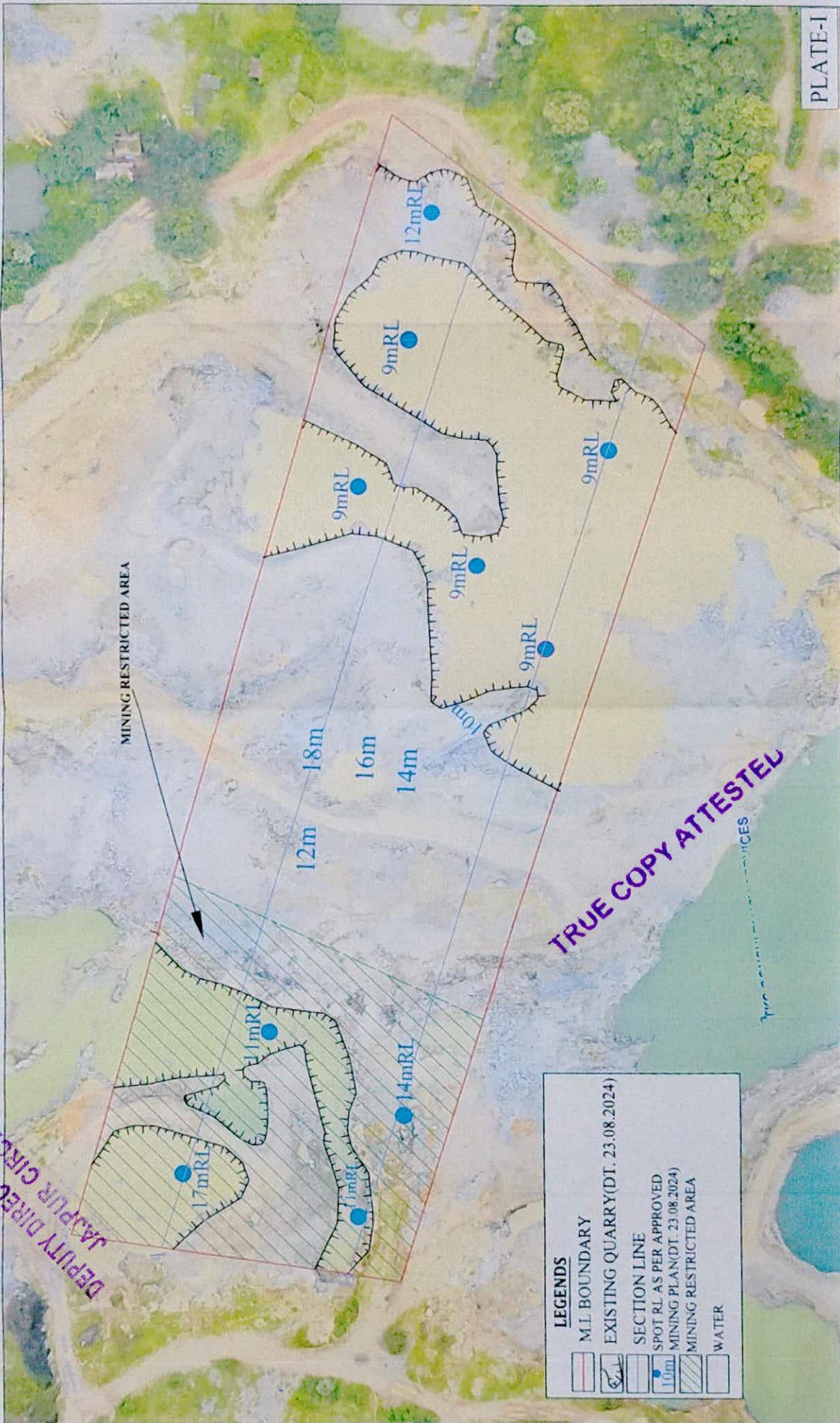
SCALE - 1 : 1000



TKS CONSULTANCY SERVICES

*[Signature]*  
23-08-24

DEPUTY DIRECTOR OF MINES  
JAJPUR CIRCLE, JAJPUR

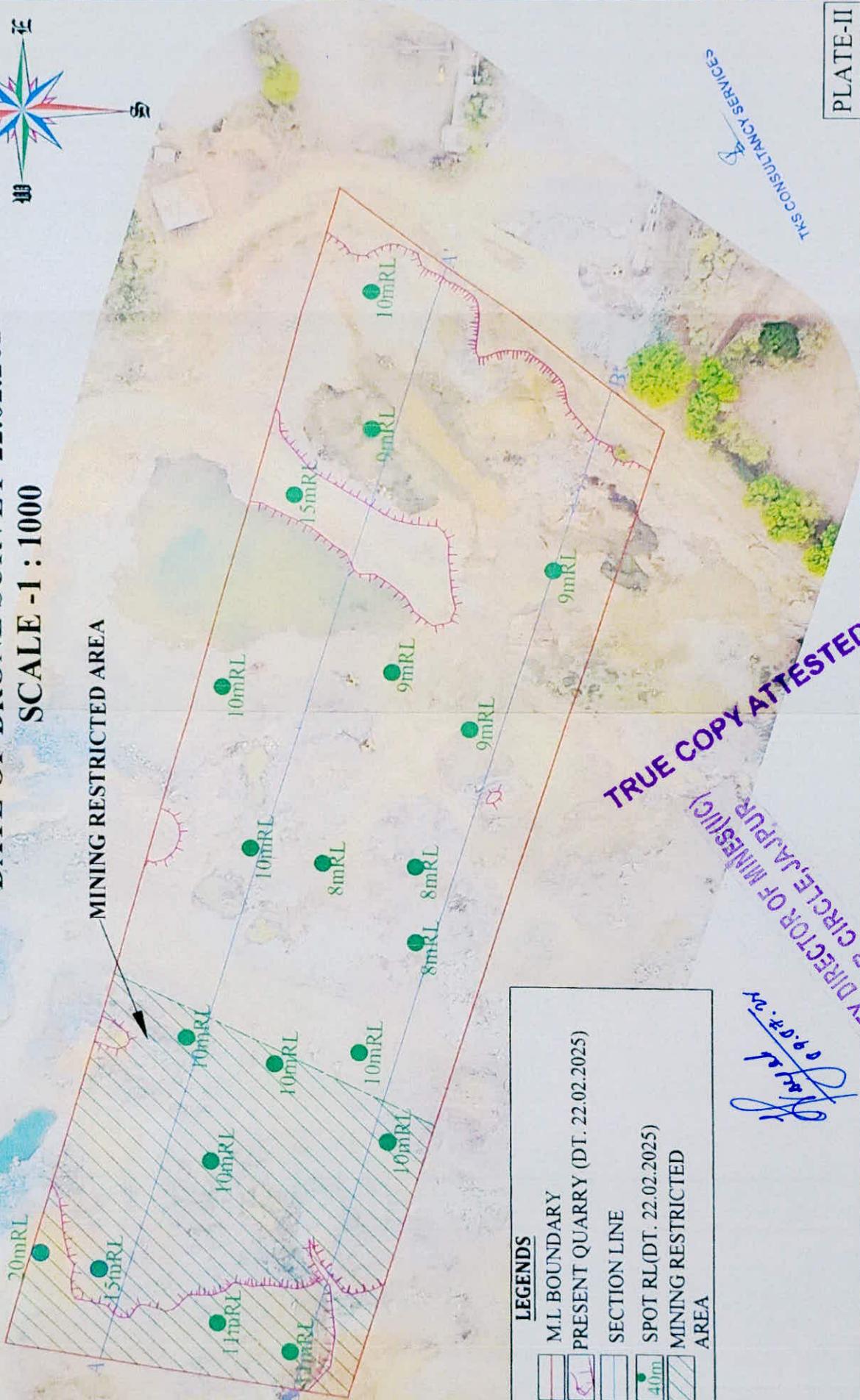


LEGENDS	
	M.L. BOUNDARY
	EXISTING QUARRY (DT. 23.08.2024)
	SECTION LINE
	SPOT RL AS PER APPROVED MINING PLAN (DT. 23.08.2024)
	MINING RESTRICTED AREA
	WATER

# PRESENT ORTHO MAP AS PER DRONE SURVEY BAJABATI BSQ NO.03 (CLUSTER SL NO.3A)

Over an area of 6.50Ac/ 2.630 Ha in Village Bajabati  
Tahasil Dharmasala of Jajpur District, Odisha.  
DATE OF DRONE SURVEY-22.02.2025

SCALE - 1 : 1000



**LEGENDS**

	M.L BOUNDARY
	PRESENT QUARRY (DT. 22.02.2025)
	SECTION LINE
	SPOT RL(DT. 22.02.2025)
	MINING RESTRICTED AREA

**TRUE COPY ATTESTED**

*[Signature]*  
22/02/2025

DEPUTY DIRECTOR OF MINES (I/C)  
JAJPUR CIRCLE, JAJPUR

TMS CONSULTANCY SERVICES

PLATE-II

# SUPERIMPOSED ORTHO MAP AS PER DRONE SURVEY BAJABATI BSQ NO.03 (CLUSTER SL NO.3A)

Over an area of 6.50Ac/ 2.630 Ha in Village Bajabati  
Tahasil Dharmasala of Jajpur District, Odisha.

SCALE - 1 : 1000



SPOT SHOWING EXCAVATED  
AREA EXCEEDING 6m

MINING RESTRICTED AREA

TRUE COPY ATTESTED

SPOT SHOWING EXCAVATED  
AREA EXCEEDING 6m

## PLATE-III

LEGENDS	
	M.L. BOUNDARY
	EXISTING QUARRY (DT. 23.08.2024)
	PRESENT QUARRY (DT. 22.02.2025)
	SECTION LINE
	SPOT RL (DT. 23.08.2024)
	SPOT RL (DT. 22.02.2025)
	SPOT SHOWING EXCAVATED AREA EXCEEDING 6m

DEPUTY DIRECTOR  
JAJPUR DISTRICT  
M: 9816060323

TKS CONSULTANCY SERVICES

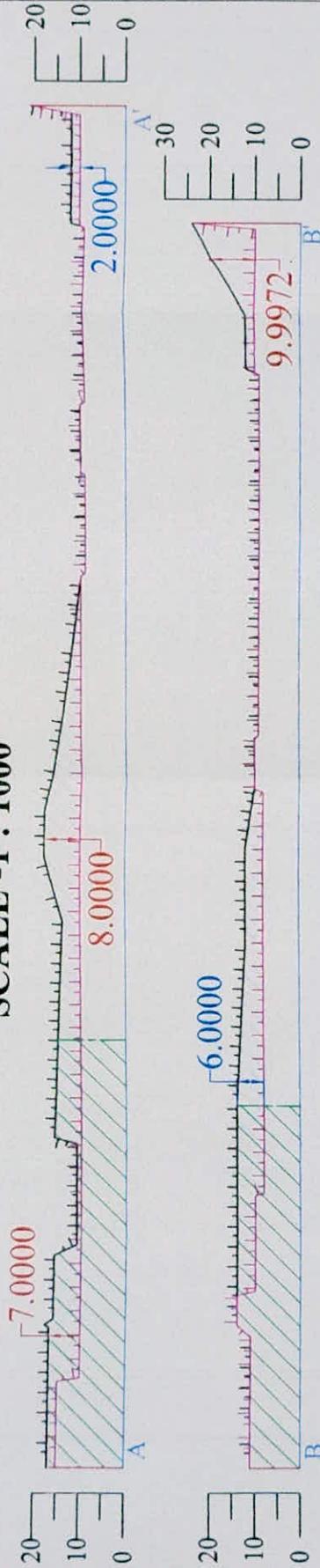
PLATE-III

# COMPARISION SECTION MAP AS PER DRONE SURVEY

## BAJABATI BSQ NO.03 (CLUSTER SL NO.3A)

Over an area of 6.50Ac/ 2.630 Ha in Village Bajabati  
Tahasil Dharmasala of Jaipur District, Odisha.

SCALE -1 : 1000



**LEGENDS**

-  M.L BOUNDARY
-  EXISTING QUARRY (DT 23.08.2024)
-  PRESENT QUARRY (DT. 22.02.2025)
-  SECTION LINE
-  EXCAVATED AREA
-  MINING RESTRICTED AREA

PLATE-IV

TRUE COPY ATTESTED

TKS CONSULTANCY SERVICES

*[Signature]*  
 09.03.24  
 DEPUTY DIRECTOR OF MINES(IIC)  
 JAIPUR CIRCLE, JAIPUR

**ASSESSMENT REPORT ON DEPTH OF EXCAVATION  
IN BAJABATI BLACK STONE QUARRY-5 (CLUSTER SL. NO.-3A)  
OVER AN AREA OF 9.00 ACRES OR 3.642 HA. IN VILLAGE BAJABATI  
UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

**Work Order NO. 1833/MM, JAJPUR, Dt. 27/03/2025**

(Date Of Drone Survey: 22.02.2025)

(Use of UAV/Drone, DGPS Survey Techniques adopted)

*Prepared By:*



**M/S TKS CONSULTANCY SERVICES**

Plot No-3153/14698, Pandara, Unit - II-38,  
Near Second Wife Kitchen, Rasulgarh,  
Bhubaneswar, Khordha, Odisha-751010  
E-mail: tkscsbbs@gmail.com  
Contact: +91 8249834881

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AN ORSAC EMPANELLED AGENCY

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09.07.25

**DEPUTY DIRECTOR OF MINES (I/C)  
JAJPUR CIRCLE, JAJPUR**

CONTENTS

SL NO.	DESCRIPTION	PAGE
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LIST OF PLATES

DESCRIPTION	PLATE NO.
Copy of Ortho Map of Bajabati BSQ-5. (Dt. 23.08.2024)	I
Copy of Ortho Map of Bajabati BSQ-5. (Dt. 22.02.2025)	II
Copy of Superimposed Ortho Map of Bajabati BSQ-5	III
Copy of Superimposed of Geological Cross Section Map of Bajabati BSQ-5.	IV

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*Jajpur*  
09.07.24

DEPUTY DIRECTOR OF MINES(I/C)  
JAJPUR CIRCLE, JAJPUR

## REPORT ON DEPTH OF EXCAVATION IN BAJABATI BLACK STONE QUARRY-5 (CLUSTER SL. NO. 3A)

### 1. INTRODUCTION

Bajabati Black Stone Quarry-5 (Cluster serial No.3A) over an area of 9.00Ac/ 3.642 Hect. is located in village Bajabati under Dharmasala Tahasil of Jajpur district. The Hon'ble Chairman SEIAA, Odisha wanted to enquire the matter that, the extraction of black stone is admissible up to a depth of 6 meters from the surface with the method of mining as prescribed in the approved mining plan of the concerned stone quarry.

So, The Mining Officer (I/C), Jajpur District issued a letter to TKS Consultancy Services vide his letter No. 1833/MM, Jajpur on dated 27.03.2025 to submit a report whether excavation has been done beyond 6 meters or not with respect to Bajabati BSQ-5 (9.00 Acres). In compliance with this directive, the lease area was surveyed using drone and DGPS. This report has been prepared by considering the previous Ortho Image (Dated-23.08.2024) & Geological Cross Section of the approved Mining Plan and the recent Drone Survey Ortho Image (Dated-22.02.2025) in respect of Bajabati Black Stone Quarry-5 (Cluster serial No.3A).

### 2. Survey Methodology

To ensure accuracy and precision, the lease area was surveyed using advanced **drone technology and DGPS**. The survey involved:

- Capturing high-resolution aerial imagery.
- Generating **orthophoto maps and sectional views** to compare the existing excavation with the approved mining plan.
- Identifying the depth of excavation by analyzing the **Spot RL (Reduced Levels)** data.

### 3. Methodology for Assessment of depth of Excavation.

For assessment of depth of excavation, the ortho images of dated 23.08.2024 & 22.02.2025 were taken into consideration. In addition to this the geological cross Section as per the approved mining plan (23.08.2024) and geological cross sections of ortho image of dated 22.02.2025 were superimposed by using CAD Software.

### 4. Observation

- The Spot RL data in the Approved Mining Plan Map and the Present Survey Map show significant variation, confirming that excavation has been carried out.
- Superimposed Geological cross section along A-A' & B-B' shows clear signs of excavation in the admissible limit i.e 6m. However, it is observed that the excavation has been

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*[Signature]*  
02.02.25

DEPUTY DIRECTOR OF MINING  
JAJPUR CIRCLE, JAJPUR

-17-

**ASSESSMENT REPORT ON DEPTH OF EXCAVATION IN BAJABATI BLACK STONE QUARRY-5 (CLUSTER SL. NO.-3A) IN VILLAGE BAJABATI UNDER DHARMASALA TAHASIL OF JAJPUR DISTRICT, ODISHA**

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carried out in the "Mining Restricted Area" as mentioned in the approved mining plan (ref. plate No.-IV).

- The excavated area within the mining restricted zone is showing in the plate No.- III which was interpreted from the superimposed geological cross sections.

**5. Conclusion:**

The survey conducted on dated 22.02.2025 and the analysis reveals that the excavation has not exceeded the admissible depth of 6 meters, However, it is observed that the excavation has been carried out in the "Mining Restricted Area" as mentioned in the approved mining plan (ref. plate No.-IV) in respect to Bajabati Black Stone Quarry-5.

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*[Signature]*  
09.07.25

**DEPUTY DIRECTOR OF MINES(I/C)  
JAJPUR CIRCLE, JAJPUR**

*[Signature]*  
**TKS CONSULTANCY SERVICES**



**GOVERNMENT OF ODISHA**  
**OFFICE OF THE DEPUTY DIRECTOR OF MINES**  
**JAJPUR CIRCLE, JAJPUR**  
E - mail: *ddmjajpur.mm@gov.in*

Letter No. 1833 /MM, Jajpur/ Date 27-03-2025

From

Mining Officer,  
Jajpur District.

To

TKS Consultancy Services,  
Plot No. 4482/12068, Pandra near puri NH  
GGP Colony, Rasulgarh, BBSR - 751025

**Sub: Original Application No.11/2025/EZ filed by Aruna Kumar Jena & Others Vrs State of Odisha before the Hon'ble NGT, EZ, Kolkata.**

Ref: (1) This office Letter No.549, Dt. 27.01.2025.  
(2) This office Letter No.810, Dt.10.02.2025.

Sir,

With reference to the subject and letters cited above, I am to say that, you were requested to submit a report whether excavation has been done beyond a depth of 6 metre or not with a supporting Map w.r.t Bajabati BSQ-3 & Bajabati BSQ-5 and the assessment report at the earliest for necessary compliance before the Hon'ble NGT, which is still awaited. However, the Hon'ble NGT has listed the matter to 07.04.2025.

Hence, you are requested to submit the report by 04.04.2025 for onward submission before the Hon'ble NGT, EZ, Kolkata.

Yours faithfully,

Mining Officer (I/C), Jajpur.

Memo No. 1834, M.M, Jajpur, Date. 27-03-2025

Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Mining Officer (I/C), Jajpur.

Memo No. 1835, M.M, Jajpur, Date. 27-03-2025

Copy submitted to the Chief Executive, ORSAC, Odisha, Bhubaneswar for favour of kind information and necessary action.

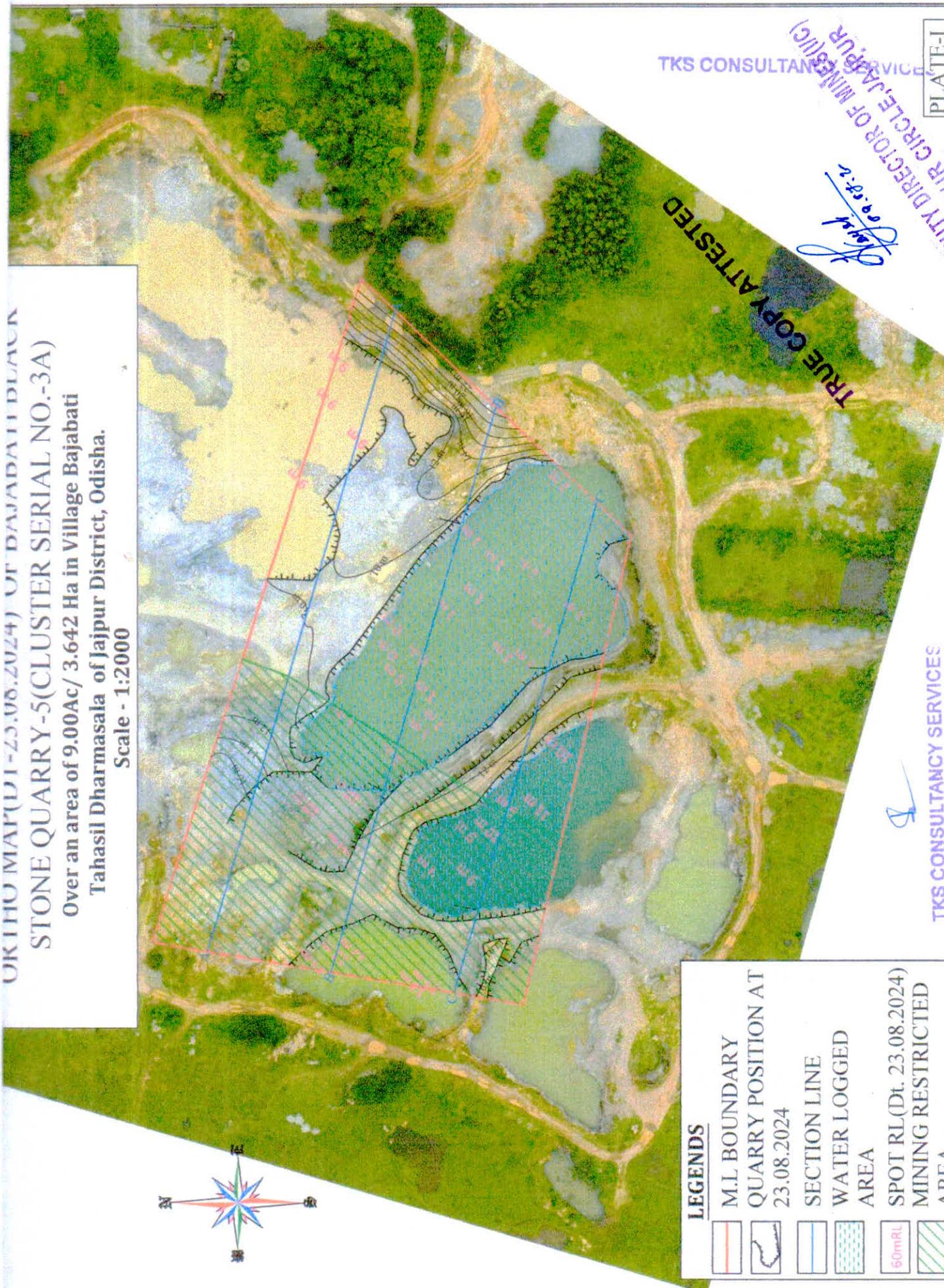
Mining Officer (I/C), Jajpur.

**TRUE COPY ATTESTED**

*J. Jena*  
09.03.25

DEPUTY DIRECTOR OF MINES (I/C)  
JAJPUR CIRCLE, JAJPUR

ORTHO MAP(DT-23.08.2024) OF DAJAPATI BLOCK  
**STONE QUARRY-5(CLUSTER SERIAL NO.-3A)**  
 Over an area of 9.00Ac/ 3.642 Ha in Village Bajabati  
 Tahasil Dharmasala of Jajpur District, Odisha.  
 Scale - 1:2000



**LEGENDS**

	M.L BOUNDARY
	QUARRY POSITION AT 23.08.2024
	SECTION LINE
	WATER LOGGED AREA
	60mRL SPOT RL(Dt. 23.08.2024)
	MINING RESTRICTED AREA

TKS CONSULTANCY SERVICES  
 JAJPUR CIRCLE, JAJPUR  
 DEPUTY DIRECTOR OF MINING  
 09.08.24  
**TRUE COPY ATTESTED**

PLATE-I

TKS CONSULTANCY SERVICES

# ORTHO MAP (DT-22.02.2025) OF BAJABATI BLACK STONE QUARRY-5(CLUSTER SERIAL NO.-3A)

Over an area of 9.00Ac/ 3.642 Ha in Village Bajabati

Tahasil Dharmasala of Jajpur District, Odisha.

Scale - 1:2000

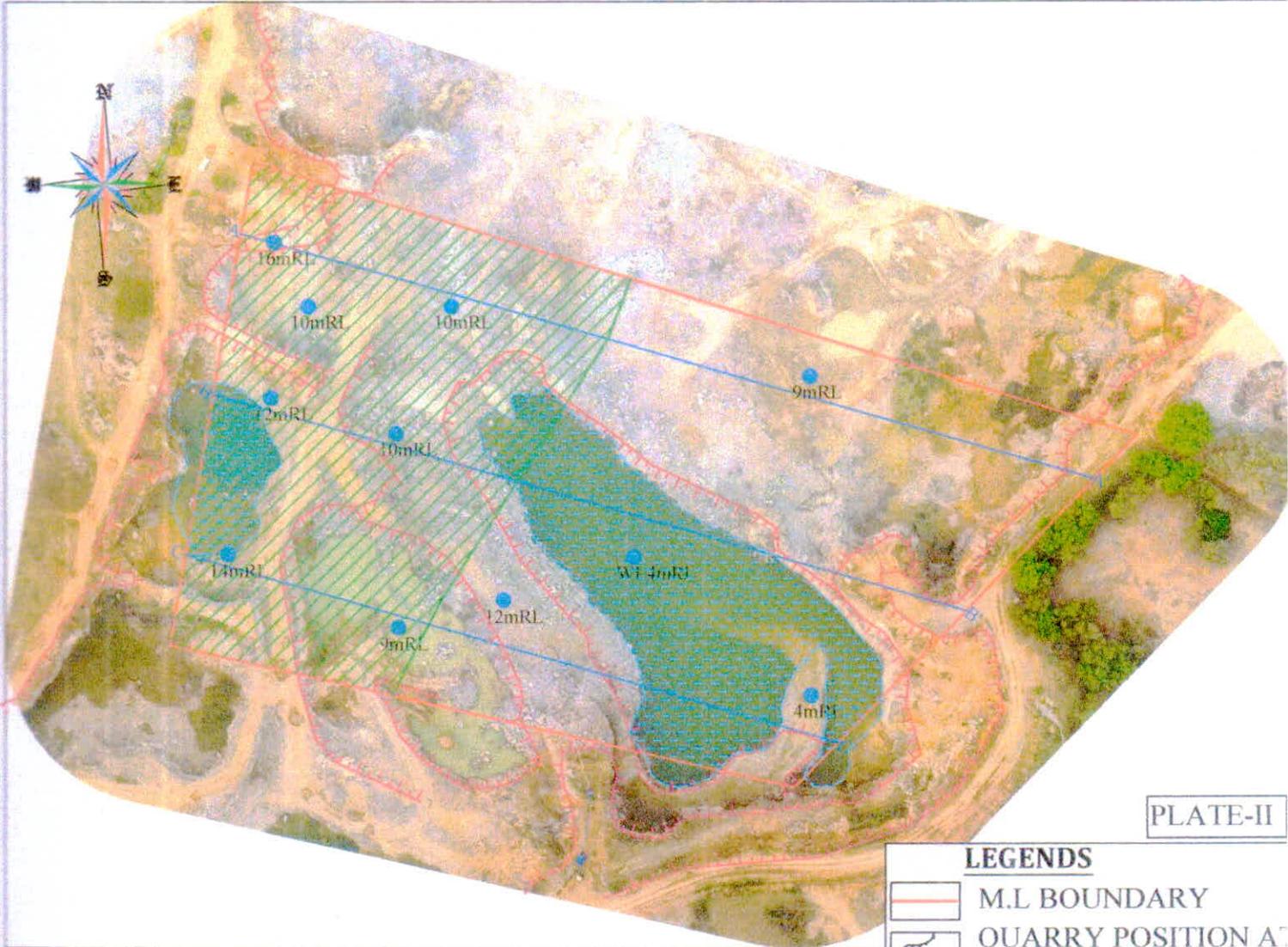


PLATE-II

### LEGENDS

-  M.L BOUNDARY
-  QUARRY POSITION AT 23.08.2024
-  SECTION LINE
-  WATER LOGGED AREA
-  SPOT RL(Dt.22.02.2025)
-  QUARRY POSITION AT 22.02.2025
-  MINING RESTRICTED AREA

**TRUE COPY ATTESTED**

*[Signature]*  
 09.07.25  
 DEPUTY DIRECTOR OF MINES(MC)  
 JAJPUR CIRCLE, JAJPUR

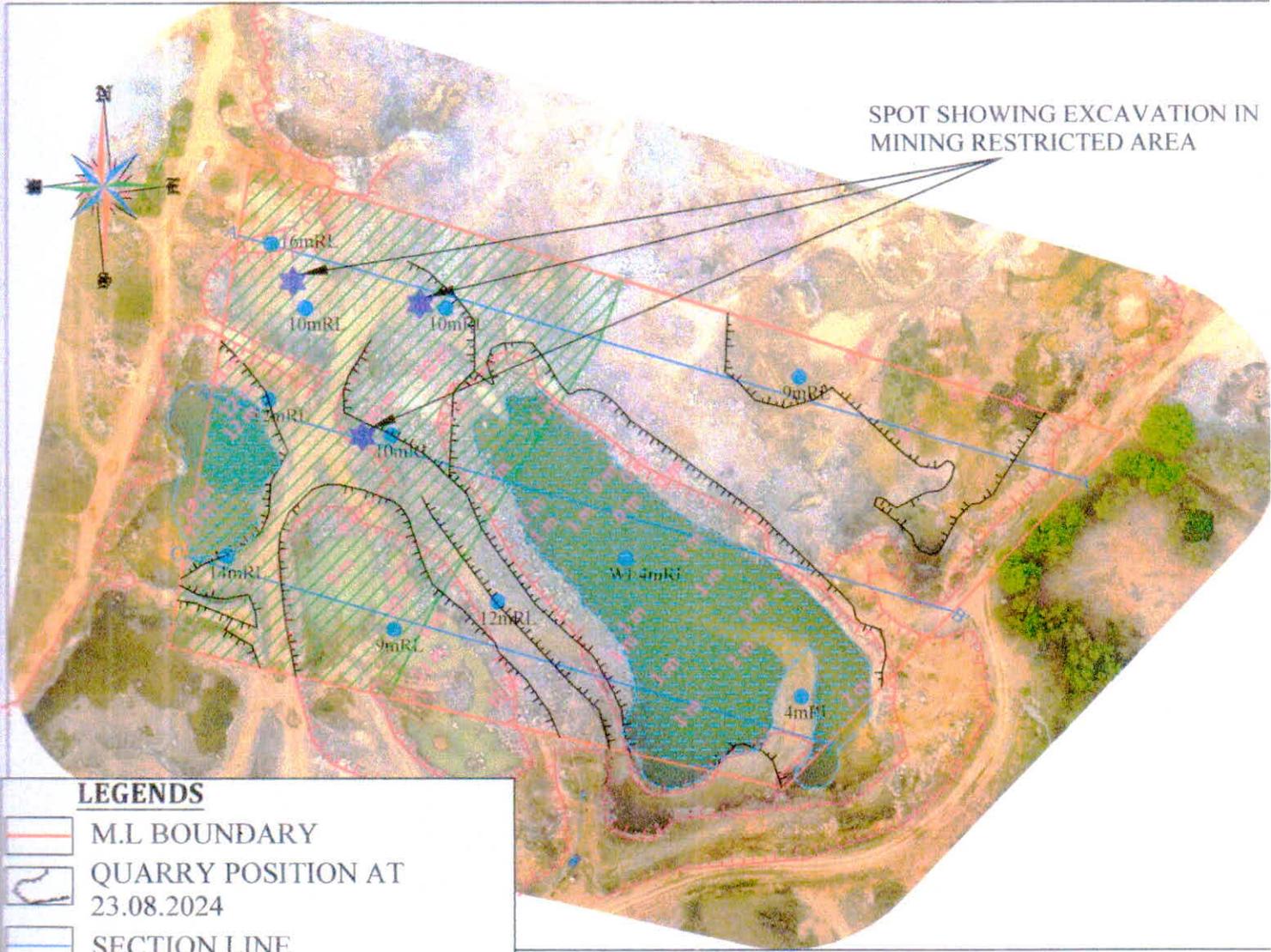
TKS CONSULTANCY SERVI

# SUPERIMPOSED ORTHO MAP OF BAJABATI BLACK STONE QUARRY-5(CLUSTER SERIAL NO.-3A)

Over an area of 9.00Ac/ 3.642 Ha in Village Bajabati

Tahasil Dharmasala of Jajpur District, Odisha.

Scale - 1:2000



SPOT SHOWING EXCAVATION IN MINING RESTRICTED AREA

### LEGENDS

-  M.L BOUNDARY
-  QUARRY POSITION AT 23.08.2024
-  SECTION LINE
-  WATER LOGGED AREA
-  SPOT RL(Dt.22.02.2025)
-  QUARRY POSITION AT 22.02.2025
-  MINING RESTRICTED AREA
-  SPOT SHOWING EXCAVATION IN MINING RESTRICTED AREA

**TRUE COPY ATTESTED**

*[Signature]*  
09.07.25

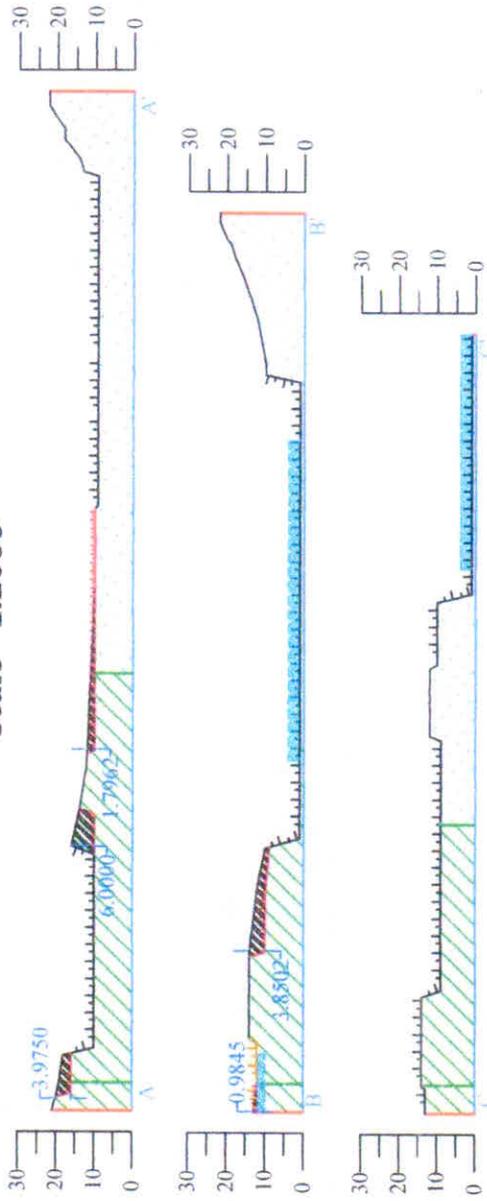
DEPUTY DIRECTOR OF MINES(IIC)  
JAJPUR CIRCLE, JAJPUR

*[Signature]*  
TKS CONSULTANCY SERVICES

PLATE-II

**SUPERIMPOSED CROSS SECTION MAP OF BAJABATI  
BLACK STONE QUARRY-5(CLUSTER SERIAL NO.-3A)**

Over an area of 9.00Ac/ 3.642 Ha in Village Bajabati  
Tahasil Dharmasala of Jajpur District, Odisha.  
Scale - 1:2000



**LEGENDS**

-  M.L BOUNDARY
-  QUARRY POSITION AT 22.02.2025
-  QUARRY BEFORE PLAN PERIOD
-  SECTION LINE
-  ACTUAL EXCAVATED AREA
-  MINING RESTRICTED AREA
-  WATER LOGGED AREA

PLATE-IV

**TRUE COPY ATTESTED**

*[Signature]*  
09.04.21

DEPUTY DIRECTOR OF MINES (I/C)  
JAJPUR CIRCLE, JAJPUR



GOVERNMENT OF ODISHA  
OFFICE OF THE DEPUTY DIRECTOR OF MINES

JAJPUR CIRCLE, JAJPUR

E - mail: ddmjajpur.mm@gov.in

Letter No. 2787 /MM, Jajpur/ Date 07-05-2025

To

The Chief Executive,  
Odisha Space Application Centre (ORSAC), Odisha,  
Bhubaneswar.

Sub: To check the Authenticity of reports submitted by M/s T.K.S Consultancy Services.

Ref: 1. Original Application No. 11/2025/EZ filed by Aun Kumar Jena & others Vrs State of Odisha before the Hon'ble NGT, EZ, Kolkata  
2. Original Application 68/2025/EZ filed by Dusmant Kumar Bal & others Vrs State of Odisha before the Hon'ble NGT, EZ, Kolkata

Sir,

In inviting a kind reference to the subject and letter cited above, I am to state that, M/s TKS Consultancy Services has submitted four number of reports whether excavation has been done beyond a depth of Six metres or not with supporting map w.r.t. Bajabati BSQ - 5, Bajabati BSQ - 3, Aruha BSQ (Cluster Sl. No. 2/5) & Aruha BSQ (Cluster Sl. No. 2/3). Moreover, all the above sources are under sub-judice before the Hon'ble NGT, Eastern Zone, Kolkata.

Taking into account the sensitiveness of the matter & to avoid any future litigation, the authenticity of the reports submitted by M/s T.K.S Consultancy Services may kindly be checked at your end for further submission of the same before the Hon'ble NGT, EZ, Kolkata.

Yours faithfully,

Encl: 4nos of Original Reports

Memo No. 2788, M.M, Jajpur, Date. 07-05-2025 / Mining Officer (I/C), Jajpur  
Copy submitted to the Deputy Director of Mines, Jajpur Circle, Jajpur for favour of kind information.

Memo No. 2789, M.M, Jajpur, Date. 07-05-2025 / Mining Officer (I/C), Jajpur  
Copy submitted to the Director of Minor Minerals, Odisha, Bhubaneswar for favour of kind information.

*Handwritten signature and date: Nayak 09.07.25*

DEPUTY DIRECTOR OF MINES (I/C)  
JAJPUR CIRCLE, JAJPUR

TRUE COPY ATTESTED

Mining Officer (I/C), Jajpur